Written Answers 1632

उन व्यक्तियों के संबंध में सूचना उपलब्ध नहीं है, जो 1954 से 1967 तक की ग्रवधि में महाराष्ट्र में बसे हैं। फिर भी महाराष्ट्र में, 1961 की जनगराना के ग्रनुसार, ग्रन्थ राज्यों में उत्पन्न हुये, 2,550,278 व्यक्तियों की गराना की गई थी। इनका जिलेवार ब्यौरा सभा पटल पर रखे गये विवररा में दिखाया गया है। [पुस्तकालय में रख दिया गया देखिये संख्या LT 1159/68]

उत्तर प्रदेश में पुल

9400 श्री जगेक्वर यादव : क्या परिवहन तथा नौवहन मन्त्री यह बताने की ऋषा करेंगे कि :

(क) क्या यह सच है कि बांदा-बगरू सड़क (उत्तर प्रदेश) पर मुर्वाल क्रौर ब्लेबाई नदियों पर पुलों का निर्माएा-कार्य गत कई वर्षों से क्रम्वरा पडा है.

(ख) उनका निर्माएा-कार्यरोकने के क्या काररण थे. श्रौर

(ग) ये दोनों पुल कब तक बन कर तैयार हो जायेंगे ?

परिवहन तथा नौवहन मन्त्रालय में उप-मन्त्री (श्री मक्त दर्शन)ः (क) से (ग). सूचना एकत्रित की जा रही है ग्रीर यथा-समय सभा पटल पर रख दी जायेगी।

Letters Patent Appeals

9401. SHRI SADHU RAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether none of the letters Patent Appeals have been taken up for hearing as regular matters in the High Court of Delhi for the last few months; and

(b) if so, the steps taken to ensure that their disposal is not delayed ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The competent authority to decide upon the priority to be accorded to a case or a class of cases is the Chief Justice of the High Court. However, it is not correct to say that none of the pending Letters Patent Appeals has been taken up for hearing in the Delhi High Court as a regular matter in the last few months.

(b) Consistently with the need to dispose of urgent matters, efforts are being made to clear the arrears in accordance with their priorities.

Grants to Madras State

9402. SHRI KIRUTTINAN : Will the Minister of EDUCATION be pleased to state :

(a) whether any grants have been given by the Union Government to the Thamizhaga Arasu (Government of Madras) for cultural schemes during 1967-68;

(b) if so, the details thereof; and

(c) the amount proposed to be given to Tamil Nadu (Madras State) during 1968-69 ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) Yes, Sir.

(b) The details of the grants are as under :

- (i) A sum of Rs. 2.0 lakhs for construction of a building for the Connemara Public Library, Madras.
- (ii) An allocation of Rs. 10,000/was made for this under the scheme for the development of Re-organisation of Museums but no grant was released to the Government of Madras during 1967-68.
- (iii) Rs. 15,037.85 under the scheme 'Inter-state exchange of Cultural troupes'.
- (iv) Rs. 4,000/- under the scheme 'Exchange of outstanding artists' amongst the Zones of India.

(c) The allocation of funds under the proposed schemes has not yet been decided.